

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD**

O.A.No. 114/1993

Ahmedabad this the 29th day of September, 1999.

**Hon'ble Mr. V. Ramakrishnan, Vice Chairman
Hon'ble Mr. A.S. Sanghavi, Judicial Member**

Chiranjilal N. Gurjar
Sr. Fuel Inspector
Loco Shed
Western Railway
Mehsana (N.G.)

Applicant.

By Advocate: Mr. Y.V. Shah

VERSUS

1. Union of India, through
The General Manager
Western Railway
Churchgate, Bombay-20.
2. Divisional Railway Manager (E)
Western Railway,
Kothi Compound,
Rajkot.
3. Divisional Mechanical Engineer,
Western Railway,
Kothi Compound,
Rajkot. Respondents.

By Advocate: Mr. N.S. Shevde.



ORDER (Oral)

Hon'ble Mr. V. Ramakrishnan, Vice Chairman

The applicant has challenged the memorandum dated 10.3.93 as at Annexure A-1 which seeks to transfer him from the post of Senior Fuel Inspector to that of to Chief Power Controller, Mehsana. He has also prayed for an interim direction and the Tribunal by its order dated 16.3.93 had passed an interim direction to maintain status quo and the matter was admitted on 12.7.93 and has now come up for final hearing as per its turn. Mr. Y.V.Shah on the last occasion submitted that the applicant has since retired from Railway service. Mr. Shevde today confirms this position. As the applicant has retired from Railway service after having continued in earlier post the OA has become infructuous and is disposed of as such. No costs.

A. S. Sanghavi

(A.S. Sanghavi)
Member(J)

V. Ramakrishnan

(V.Ramakrishnan)
Vice Chairman

Vtc.

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No.

09/114/93

of 19

Transfer application No.

Old Write Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated:

27/10/99

Countersigned.

Section Officer/Court Officer.

Signature of the Dealing Assistant.

MGIPRRND—17 CAT/86—T. S. App.—30-10-1986—150 Pads.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CAUSE TITLE

O.A. / 114 / 93

NAME OF THE PARTIES

C.N. Gajjar

VERSUS

U.O.I. & ORS.

CR. NO.	DESCRIPTION OF DOCUMENTS	PAGE
01.	O.P.	1 to 24
02.	Reply	25 to 26
03.	Rejoinder	27 to 31
04.	Syn- Rejoinder	32 to 36
05.	O.O. dtd. 29-09-99	(284 yes)